IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.27
C.P.No.108/BB/2023

IN THE MATTER OF:

M/s. Janus GBAC Limited	...	Petitioner
Vs.		
M/s. Beloorbayir Biotech Limited	...	Respondent

Order under Section 221 of Companies Act, 2013

Order delivered on: 01.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Atul Madavan
For the Respondent : ---

ORDER

Due to paucity of time, the case is adjourned to **23.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi